GOVERNMENT OF INDIA
MINISTRY OF POWER

LOK SABHA
UNSTARRED QUESTION NO.2770
ANSWERED ON 12.12.2024

POWER PROJECTS IN MAHARASHTRA

2770. SHRI NILESH DNYANDEV LANKE:
SHRI BAJRANG MANOHAR SONWANE:
SHRI MOHITE PATIL DHAIRYASHEEL RAJSINH:
DR. AMOL RAMSING KOLHE:
PROF. VARSHA EKNATH GAIKWAD:
SMT. SUPRIYA SULE:
SHRI BHASKAR MURLIDHAR BHAGARE:
SHRI AMAR SHARADRAO KALE:
SHRI SANJAY DINA PATIL:

Will the Minister of POWER
be pleased to state:

(a) the details on new power projects proposed to be constructed and under construction to meet the rising demand of electricity across the country, State/UT-wise;

(b) the timeline for completion of power projects currently under development in the State of Maharashtra along with the estimated additional capacity of their contribution so far;

(c) the estimated costs of the new power projects in the pipeline;

(d) whether there is a provision for foreign direct investment or public-private partnerships in the new power projects to ensure timely completion and cost-effectiveness and if so, the details thereof;

(e) whether the Government is coordinating with State Governments to address the regional disparities in power supply by prioritizing the projects in underserved areas and if so, the details thereof;

(f) whether the Government has taken steps to ensure that new power projects are sufficient to meet the projected future electricity demand, particularly in urban and industrial areas;

(g) the data on the expected impact of new power projects on energy scarcity, employment and economic growth during the next five years; and

(h) the key challenges faced in the development of new power projects and manner in which Government proposes to overcome them?

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) & (c): According to the information available with Central Electricity Authority (CEA), the details of new power projects in the pipeline are as follows:

Fuel	Stage	No. of Projects	Capacity (In GW)	Cost (Rs Cr.)
Coal & Lignite	Under Construction	22	29.2	2,81,450
	Under Bidding	10	12.2	1,01,784
	Under Planning	30	39.3	3,27,929

Hydro	Under Construction	33	20	1,75,097
	Under Bidding	01	.09	900
	Under Planning	15	10.14	101400
Nuclear	Under Construction	4	7.3	1,29,908*
	Accorded Approval	-	7.0	
Solar/Wind	Under Construction	-	140.5	6,32,520
	Under Bidding	-	84.2	3,79,305

* Under revision

The state-wise details are in Annexure-I.

(b) : Two Pumped Storage Projects (PSPs) in Maharashtra—Bhivpuri (1,000 MW) and Bhavali (1,500 MW)—have received concurrence from the Central Electricity Authority (CEA). Additionally, nine PSPs are currently undergoing Survey & Investigation (S&I) for the preparation of Detailed Project Reports (DPRs) in the state.

As of 31-10-2024, one thermal power project at Bhusawal, Unit-6 (660 MW), is under implementation and is expected to be commissioned by January 2025. Furthermore, two coal-based power plants—Koradi (2×660 MW) and Chandrapur (800 MW)—are under planning.

(d) : Government of India vide their Gazette Notification No. 237 dated 22nd October 1991 have permitted foreign investment upto 100% through automatic route in power sector (except atomic energy).

(e) to (g) : In December 2022, the Central Government notified the Electricity Rules, requiring Distribution Licensees to prepare Resource Adequacy Plans to ensure 24x7 power supply. State Commissions are mandated to issue regulations aligned with the Central Government guidelines on Resource Adequacy and to review compliance, imposing penalties for non-compliance as necessary. As part of this, CEA has been supporting States in the preparation of Resource Adequacy Plans.

CEA has a robust mechanism of capturing data regarding power requirement in various regions of the country and accordingly power projects are planned. Further, there are five Regional Power Committees (RPCs) which deliberate upon power requirements of the constituent states.

As per CEA, the country's peak power demand is projected to reach approximately 345 GW by 2030. To meet this demand, the installed capacity is set to increase from the current 442 GW (as of FY 2024) to 777 GW by 2030. This expansion includes 500 GW of non-fossil energy capacity. The installed capacity includes capacities from nuclear, hydro, solar, wind, coal and lignite sources besides storage.

As per the National Electricity Plan (NEP), a capacity addition of 211 GW during 2022-27 will require an estimated manpower of 1,50,970, comprising 1,15,480 technical personnel and 35,490 non-technical personnel. Similarly, for a capacity addition of 291 GW during 2027-32, the estimated manpower requirement will be 2,27,400, including 1,74,210 technical and 53,190 non-technical personnel.

These new power projects are expected to meet the country's electricity demand and significantly boost India's economy by driving increased industrial production, creating jobs, and fostering overall economic growth.

(h) : The development of new power projects faces the following general challenges:

(i) land acquisition and rehabilitation & resettlement issues

(ii) delays in environment and forest clearances

(iii) Law & Order issues

(iv) Contractual issues and litigation, and

(v) Availability of skilled workforce.

Additionally, geological surprises, natural calamities, and inter-state disputes are major challenges for hydroelectric projects. Delays in securing adequate coal linkages, along with constraints in railway lines and sidings, create hurdles for coal-based power projects.For nuclear projects, major challenges include the high upfront cost of reactors, regulatory hurdles, the availability of suitable land, and the dependency on imported nuclear fuel.

To ensure timely completion of projects, the Government has implemented a robust monitoring mechanism. The CEA monitors the progress of under-construction projects through site visits and regular meetings with developers to resolve critical issues. The Ministry of Power conducts regular reviews with state agencies to address inter-ministerial constraints and facilitate the resolution of outstanding matters. Additionally, project milestones are incorporated into the annual MoU between CPSUs and the Ministry of Power, with progress reviewed during Quarterly Performance Review meetings. The Project Monitoring Group (PMG) portal enables monthly project reviews for proactive governance. The PMG portal highlights pending issues, allowing developers to raise concerns for resolution via the PMG Portal. These mechanisms aim to ensure the timely completion of power projects and overcome the challenges involved.

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ANNEXURE REFERRED IN REPLY TO PARTS (a) & (c) OF UNSTARRED QUESTION NO. 2770 ANSWERED IN THE LOK SABHA ON 12.12.2024

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Details of Under Construction Thermal Projects

State/UT	Thermal		
	No. of Projects	Capacity (In MW)	Cost (Rs. Crore)
Bihar	2	1980	17901
Chhattisgarh	2	2400	25321
Haryana	1	800	6900
Jharkhand	2	3060	24082
Madhya Pradesh	2	3200	29634
Maharashtra	1	660	6350
Odisha	2	3720	39057
Tamil Nadu	3	3440	39679
Telangana	1	4000	34543
Uttar Pradesh	5	5280	53416
West Bengal	1	660	4567
Total	22	29200	281450

Details of Hydro Projects Including PSPs

State/UT	Under Construction			DPRs Concurred			Survey & Investigation*	
	No. of Projects	Capacity	Cost	No. of Projects	Capacity	Cost	No. of Projects	Capacity
Andhra Pradesh	4.0	3740.0	24639.5				14.0	15850.0
Arunachal Pradesh	2.0	4880.0	53123.9	14.0	13798.0	116300.0	7.0	17606.0
Assam	1.0	120.0	2450.5					
Chhattisgarh							2.0	1800.0
Gujarat							6.0	3940.0
Himachal Pradesh	9.0	2446.0	28352.5	4.0	937.0	8291.6		
Jammu and Kashmir	5.0	3051.5	22848.6	4.0	3119.0	29800.1	2.0	1060.0
Karnataka	1.0	2000.0	6709.6				2.0	1900.0
Kerala	2.0	100.0	1150.0				1.0	800.0
Ladakh							1.0	95.0
Madhya Pradesh				1.0	1920.0	11834.5	1.0	640.0
Maharashtra				2.0	2500.0	15410.3	9.0	16700.0
Meghalaya				1.0	85.0	965.4	2.0	270.0
Nagaland				1.0	186.0	1994.7		
Odisha				1.0	600.0	3394.5	1.0	500.0
Punjab	1.0	206.0	3929.9					
Rajasthan							4.0	6160.0
Sikkim	2.0	620.0	6686.3	1.0	520.0	3594.7		

Tamil Nadu	**1.0**	**500.0**	**3523.4**					
Uttar Pradesh							**7.0**	**13020.0**
Uttarakhand	**4.0**	**2264.0**	**20300.5**	**3.0**	**815.0**	**4318.2**	**1.0**	**660.0**
West Bengal	**1.0**	**120.0**	**1381.8**	**1.0**	**1000.0**	**4234.9**	**1.0**	**90.0**
Total	**33.0**	**20047.5**	**175096.6**	**33.0**	**25480.0**	**200138.8**	**61.0**	**81091.0**

***The timelines and cost for commissioning of the projects are determined upon the completion of the Detailed Project Report.**

Details of Under Construction Nuclear Power Projects

State	Location	Project	Capacity (MW)	Sanctioned Cost (Rs crore)
Rajasthan	**Rawatbhata**	**RAPP-7&8**	**2x700 MW**	**12,320***
Tamil Nadu	**Kundankulam**	**KKNPP-3&4**	**2x1000 MW**	**39,849****
		KKNPP-5&6	**2x1000 MW**	**49,621**
	Kalapakkam	**PFBR#**	**1x500 MW**	**7,524@**
Haryana	**Gorakhpur**	**GHAVP-1&2**	**2x700 MW**	**20,594**

*** under revision to Rs. 22924 crore ** under revision to Rs68893 crore**

@ In addition to sanctioned cost of Rs. 6840 crore, Atomic Energy Commission approved Rs. 684 crore towards interim expenditure

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